

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 27.05.2021 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 320 of 2020	Manasi Indrajit Wadkar Vs. Union Bank of India & Anr.	Abhishek Baid	Rohan Agarwal-R1 Mamta Binani Sandeep Bajaj-R2

11:00 AM

After rising of the Chennai Vacation Bench

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Mr. V.P. Singh, Member (Technical)

For Admission (Fresh Case)

2.	Comp. App. (AT) (Ins) No. 371 & 372 of 2021	Executive Engineer Uttar Gujrat VIJ Company Ltd. Vs. Devang P Samapat RP of Kanoovi Foods Pvt Ltd.	Anal S. Shah	
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By the order of Hon'ble Officiating Chairperson
-sd/-
Registrar